

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

Subject: Orientation Programme for all Registrars/Sub-Registrars of Jammu Province on the topic "Registration Procedure and Process" in two batches i.e. on 21st December, 2019 and 28th December, 2019.

O R D E R

No: 986 Dated: 19/12/2019

Shri Rajesh Sekhri, Special Judge, Anti-corruption(CBI Cases), Jammu and Shri Pawan Dev Kotwal, Principal District & Sessions Judge, Kathua are hereby nominated as Resource persons for the subject training programme.

By Order.

12/12/19
(Sanjay Dhar)
Registrar General

No: 29582-92/GS Dated: 19/12/2019

Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Jammu for information of Her Lordship.
2. Secretary to Hon'ble Mr. Justice _____
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu for information.
4. Director, J&K State Judicial Academy, Jammu for information.
5. Shri Rajesh Sekhri, Special Judge Anti-corruption (CBI Cases), Jammu for information and n/a.
6. Shri Pawan Dev Kotwal, Principal District & Sessions Judge, Kathua for information and n/a.
7. CPC(e-Court), High Court of J&K, Jammu for information and with the request to get the same uploaded on the official Website of J&K, High Court for information of all concerned.

19/12/19
Registrar General